(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	2109630	1	2109630	6.93	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	28314841.73	3	28314841.73	93.07	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		4	30424471.73	4	30424471.73	100.00	0	0	0	

Name of the Corporate Debtor: NAYATI HEALTHCARE & RESEARCH NCR PVT LTD; Date of Commencement of CIRP: 08-07-2024; List of Creditors as on: 22-07-2024; Name of IP: Mr. Navneet Arora; Process Number: 1; Last 5 digitof registration number: 10345